

[Print](#)**Defective Case Register from 2024-10-05 to 2024-10-05**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/30412/2024	RAM CHANDRA JENA	2024-10-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. petitioner no.3 being minor but she executants in V.NAMA.
2	D-CONTC/42723/2024	ADV.	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	D-CONTC/42916/2024	ADV.	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D-WP(C)/43173/2024	ISRAIL KHAN	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	D-WP(C)/42808/2024	DEEPAK KUMAR MOHAPATRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
6	D-WP(C)/42927/2024	SIBA PRASAD PATRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	D-WP(C)/42829/2024	ANUPAM DASH	2024-10-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
8	D-WP(C)/42880/2024	PITAMBAR PANDA	2024-10-05	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
9	D-BLAPL/30397/2024	TANMAYA KUMAR MOHANTY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	D-CRLMP/30129/2024	NIHAR RANJAN MOHANTY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	D-ABLAPL/30426/2024	SUJIT SATAPATHY	2024-10-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Occupation of the deponent on affidavit not furnished.2. Paragraph no.not furnished on declaration.

12	D-WP(C)/42884/2024	KUNAL KUMAR SWAIN	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13	D-BLAPL/30481/2024	BIJAY KUMAR BEHERA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 10 not neat.
14	D-CONTC/41114/2024	ADV.	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D-WP(C)/42535/2024	DURGA PRASAD S.MALLICK	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
16	D-WP(C)/41944/2024	ASHOK KUMAR DAS	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph in Declaration is shown as 1 to 6 instead of 1 to 7.
17	D-WP(C)/42561/2024	SHARMISTHA SAMAL	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D-BLAPL/30486/2024	JYOTIRMAYA SAHOO	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	D-BLAPL/30487/2024	SITANSHU S. PRAMANIK	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
20	D-WP(C)/42888/2024	KUNAL KUMAR SWAIN	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	D-ABLAPL/30499/2024	P. RAMAKRISHNA PATRO	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of annex-16 not tally with Index.Occupation not mentioned in the affidavit.
22	D-CONTC/42730/2024	ADV.	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
23	D-BLAPL/30433/2024	SONALI ROUT	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PS case and CT case not tally with Cause title and First para of the petition copy.
24	D-CRLREV/30318/2024	AMIT PRASAD BOSE	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Copy of Trial Court Judgement / Order - Xerox copy filed-Authenticated copy be filed. (b) Appellate Court /Revisional Order Judgement - xerox copy filed-Authenticated copy be filed 2.Vakalatnama not signed by the

				petitioner. 3.Further SR shall be made after defects are removed.
25	D-ABLAPL/30356/2024	SUSANTA KUMAR BARAL	2024-10-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of the Father of the deponent on affidavit not correctly furnished.
26	D-WP(C)/42915/2024	BIJAYA KUMAR BEHERA 1	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 18 ,19 not legible .
27	D-CONTC/42862/2024	ADV.	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1-Synopsis and Date chart not filed, 2-Authorization with regard to swear the affidavit on behalf of other petitioners not furnished 3. Age of petitioner no.2 wrongly indicated
28	D-CRLREV/30315/2024	BINI MISHRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. No. of DV case and court seems to be wrong in the prayer of IA 954/24
29	D-BLAPL/30434/2024	NITYANANDA MOHAPATRA	2024-10-05	As per standing order no-3 dated 9.7.24 the name of the victim/informant shall not mentioned the petition
30	D-WP(C)/42736/2024	BIJAY PANDA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
31	D-ABLAPL/30472/2024	BUDHIRAM DAS	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
32	D-ABLAPL/30475/2024	ANURAG PATI	2024-10-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Occupation of the deponent on affidavit not furnished.
33	D-WP(C)/42954/2024	MIHIR KANTA RATH	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
34	D-WP(C)/42920/2024	BIJAYA KUMAR BEHERA 1	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
35	D-CMP/42712/2024	KHIROD KUMAR SWAIN	2024-10-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				State of odisha is not a party in suit but made party in c .m .p .
36	D-FAO/42889/2024	PITAMBAR JENA	2024-10-05	Receipt showing deposit of awarded amount in court below be filed.
37	D-STREV/43016/2024	TUSHAR KANTI SATAPATHY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
38	D-CRLMC/30250/2024	AMULYA RATNA PANDA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
39	D-ABLAPL/30530/2024	AKSHAYA KUMAR SUBUDHI	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 8 and 9 not neatly legible.
40	D-CONTC/42945/2024	NARENDRA KUMAR LENKA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
41	D-BLAPL/30352/2024	SANJIB KUMAR BHANJADEO	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
42	D-CONTC/43066/2024	ADV.	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	D-WP(C)/42594/2024	SUDHANSU SEKHAR PATI	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annex-7 not exhibited and not page marked. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated
44	D-WP(C)/42573/2024	SHARMISTHA SAMAL	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Paragraphs as per the petiton not correctly numbered in the declaration of the affidavit
45	D-WP(C)/42582/2024	BRAHMANANDA TRIPATHY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Paragraphs in declaration of the affidavit not numbered.
46	D-WP(C)/42700/2024	NRUSINGH CH. ROUT	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	D-WP(C)/42968/2024	SUBHASREE MOHANTY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	D-ABLAPL/30476/2024	VIVASWAT MOHAPATRA	2024-10-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				1. Occupation of the deponent on affidavit not furnished.2. Page no14 not legible.3. Signature of the petitioner No. 3 on V.nama not tally with cause title.
49	D-WP(C)/42703/2024	PRAFULLA KUMAR KAR	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
50	D-CRLMC/30257/2024	BHABANI SHANKAR RAYAGURU	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure number not correctly furnished in prayer of the petition.
51	D-CONTC/43092/2024	ADV.	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Designation of O.P. not furnished
52	D-WP(C)/42773/2024	GAGAN BIHARI SINGH	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
53	D-WP(C)/42838/2024	MANAS PATI	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 and 24 not legible
54	D-BLAPL/30496/2024	DILLIP KUMAR MOHANTY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. P.S.Case No.69(13)dated 25.07.2013 under Annexure-2 not tally with cause title.
55	D-BLAPL/30346/2024	AMIT PRASAD BOSE	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
56	D-WP(C)/42851/2024	MUKUNDA CHANDRA MISHRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-CRLMC/30261/2024	ASHOK KUMAR BEHERA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Original copy of annex-1 (FIR copy) to be filed.
58	D-WP(C)/43084/2024	BIJAYA KUMAR BEHERA 1	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
59	D-WP(C)/43140/2024	SUBASH CHANDRA ACHARYA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Pg.64 is not legible
60	D-ABLAPL/30515/2024	DEBASIS SAHOO	2024-10-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				1.Name of the Advocate not identified on solemnly affirmation para.
61	D-ABLAPL/30287/2024	SARATHI JYOTI MOHANTY	2024-10-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date. 12-8-2024 not tally with FIR. 2.Paragraphs not correct in declaration of affidavit
62	D-WP(C)/42937/2024	BIJAYA KUMAR BEHERA 1	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
63	D-ABLAPL/30491/2024	LAXMINARAYAN PATEL	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
64	D-WP(C)/42940/2024	BIJAYA KUMAR BEHERA 1	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D-WA/42953/2024	BIRAJA PRASAD TRIPATHY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
66	D-ABLAPL/30517/2024	JYOTIRMAYA SAHOO	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure-1 not properly page marked, as per record.
67	D-WP(C)/42865/2024	GOPINATH MISHRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
68	D-ABLAPL/30463/2024	SATYA NARAYAN MISHRA 4	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.11 not neat and legible.
69	D-WP(C)/43293/2024	MANOJ OJHA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
70	D-WP(C)/42208/2024	AKSHYANGSHU SEKHAR NANDY	2024-10-05	Subject Code Not Furnished
71	D-WP(C)/43300/2024	MANOJ OJHA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
72	D-WP(C)/42867/2024	PRAVAT KUMAR PANDA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
73	D-CONTC/43170/2024	ADV.	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
74	D-WP(C)/43074/2024	MANOJ KUMAR MOHANTY (2)	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

75	D- CONTC/43172/2024	ADV.	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	D-WP(C)/42939/2024	KRISHNA CHANDRA SAHU	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 30-OTHER DEFECT (IF ANY) 1.Appraisal period to are not correctly furnished in annexure no.4 in index and in writ petition under paragraph no.8. 2. Page no.14 to 16, 23, 27, 28 and 30 are not neat and legible.
77	D-WP(C)/42859/2024	CHITRASEN PARIDA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
78	D- ABLAPL/30329/2024	SUBODH KUMAR MOHANTY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	D-WP(C)/42864/2024	GOPINATH MISHRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D- ABLAPL/30362/2024	SANJIT MISHRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 not neat.
81	D- ABLAPL/30273/2024	ANUP KUMAR MOHAPATRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. synopsis and date chart not reflect in index.2.provision not correct and matter not furnished in cause title.
82	D-WP(C)/42936/2024	BIJAYA KUMAR BEHERA 1	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D- ABLAPL/30366/2024	ARIJEET MISHRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	D-WP(C)/42860/2024	RAMDAS ACHARY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of the petitioner in CT does not tally with the affidavit.Page no 15 ,16 ,23 ,24 are not legible .
85	D- ABLAPL/30285/2024	BHASKAR CHANDRA PANDA	2024-10-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Nomenclature not correct in sl.4 of affidavit.

86	D- ABLAPL/30373/2024	PRASANTA KUMAR PANDA	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-CMP/43279/2024	TRILOCHAN PANIGRAHI	2024-10- 05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 22 ,24 28,29 are not legible .
88	D- ABLAPL/30224/2024	KISHORE CHANDRA RAJGURU MOHAPATRA	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
89	D- ABLAPL/30221/2024	NISHIKANTA MISHRA	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-WP(C)/42757/2024	HIMANSHU SEKHAR PANDA	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Page no.57 to 58 is not neat and legible.
91	D-WP(C)/42863/2024	GOPINATH MISHRA	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
92	D- BLAPL/28802/2024	HRUDANANDA MOHAPATRA	2024-10- 05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.16 marked a twice.2. Page no. 12 not neat.3. Occupation of the deponent on affidavit not correctly furnished.4 Name of the Court of Learned N.G.N., Puri under Annexure-3 not tally with cause title.
93	D- ABLAPL/30222/2024	SATYABRATA MOHANTY	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page10 not legible.As per standing order no-3 dated 9.7.2024 the name of victim/guardian shall not be mentioned in the Petition
94	D- BLAPL/30458/2024	PRAKASH CHANDRA DASH	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Index not properly page marked.
95	D- ABLAPL/30399/2024	BIBEKANANDA MAHAPATRA	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

96	D-BLAPL/30465/2024	SUCHIT KUMAR NAYAK	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of the petitioner on Synopsis not tally with cause title.
97	D-ABLAPL/30438/2024	AMLAN SHAKTI PAUL	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
98	D-BLAPL/30460/2024	GOPINATH MISHRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos.9 and 10 not neat and legible.
99	D-ABLAPL/30401/2024	AJIT KUMAR SAHOO	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 20 not neat.
100	D-ABLAPL/30441/2024	AMLAN SHAKTI PAUL	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
101	D-WP(C)/42797/2024	SANJIB KUMAR BHANJADEO	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
102	D-WP(C)/42871/2024	DIGAMBAR SETHI	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
103	D-WP(C)/42534/2024	MANAS PATI	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D-ABLAPL/30405/2024	JAGABANDHU SAHU	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat.
105	D-WP(C)/42872/2024	KSHIROD KUMAR ROUT	2024-10-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. H.C Bar Advocate welfare fee not paid.
106	D-BLAPL/30509/2024	SURYAKANTA DASH	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
107	D-BLAPL/30510/2024	UDIT RANJAN JENA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
108	D-WP(C)/42806/2024	DEEPAK KUMAR MOHAPATRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
109	D-BLAPL/30260/2024	SURYAKANTA DWIBEDI	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
110	D-BLAPL/30263/2024	ASIT KUMAR JENA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

111	D-WP(C)/42908/2024	KISHORE CHANDRA PRADHAN	2024-10-05	.Receipt Showing Serv.copy To School and Mass Education not Filed.
112	D-WA/43004/2024	SURYA NARAYAN PATNAIK	2024-10-05	1.Period of Delay 62 days delay
113	D-WP(C)/43078/2024	ABHILASH MISHRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
114	D-WP(C)/42922/2024	ADYASIDHI MISHRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
115	D-WP(C)/42999/2024	SUBHADUTTA ROUTRAY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
116	D-WP(C)/42906/2024	CHANDAN MISHRA	2024-10-05	Page 6 not legible .
117	D-WP(C)/43008/2024	SUBHADUTTA ROUTRAY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
118	D-WP(C)/42837/2024	MANAS PATI	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
119	D-WP(C)/42835/2024	PRAJNA SARITA MOHANTY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
120	D-WP(C)/42316/2024	AKHYAYA KUMAR MISRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Declaration in IA indicated as paragraph 1 to 9 instead of 1 to 5
121	D-WP(C)/42924/2024	HARIHAR PANIGRAHI	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 9 ,10 ,11,and 16 not legible .
122	D-WP(C)/42827/2024	DEBASHISHA HOTA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
123	D-WP(C)/42683/2024	NIHAL RATH	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
124	D-WA/42042/2024	BHABANI SANKAR TRIPATHY (1)	2024-10-05	1.Period of Delay 19 days delay
125	D- ABLAPL/29582/2024	BADRINARAYAN PANDA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Index not properly page marked.2.Date not mentioned in date chart.3. C.T.Case No.2500/2024 on the Prayer not tally with cause title.4. Year of the P.S.Case. not mentioned in the cause title.
126	D-WP(C)/42892/2024	SK. RUPLAL	2024-10-05	Page marks not properly done .
127	D- BLAPL/30337/2024	PRASANTA KUMAR NANDA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. As per standing order no-3 dated 9.7.2024 the name of victim/guardian shall not be mentioned in the Petition.
128	D-WP(C)/42692/2024	PRASANNA KUMAR SAHOO	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
129	D-BLAPL/30338/2024	SARAT KUMAR JENA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
130	D-WP(C)/42985/2024	PRADEEP KUMAR KHUNTIA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
131	D-BLAPL/30511/2024	SAMVIT MOHANTY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
132	D-WP(C)/42708/2024	SUBHADUTTA ROUTRAY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
133	D-WP(C)/42721/2024	ARUN KUMAR ACHARYA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
134	D-CONTC/43165/2024	ADV.	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
135	D-WP(C)/42938/2024	BIJAYA KUMAR BEHERA 1	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
136	D-WP(C)/42800/2024	DEEPAK KUMAR MOHAPATRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
137	D-MACA/42804/2024	PRAMOD KUMAR TRIPATHY	2024-10-05	16-PETITION/APPEAL NOT IN TIME Period of Delay 119 days
138	D-CRLA/30226/2024	SANJEEB BEHARA	2024-10-05	This case related to sexual offence,the name of informant may be deleted from appeal memo and put up for S.R.thereafter
139	D-WP(C)/42984/2024	PRADEEP KUMAR KHUNTIA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
140	D-CRLA/30225/2024	AMULYA RATNA PANDA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
141	D-BLAPL/30372/2024	SUSANTA KUMAR MISHRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 8 , 9, 133 , 135 , 137 vide annex-1 not legible and neat.Page 41, 48,50,54,62 , 75,76,91 ,96,106 ,111not proper arranged.

142	D- ABLAPL/30396/2024	SATYA RANJAN MULIA	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date not mentioned in date chart.
143	D- CONTC/43166/2024	ADV.	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
144	D-WP(C)/42733/2024	BIJAY PANDA	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
145	D-WP(C)/42735/2024	SOURJYA DAS	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
146	D- BLAPL/30542/2024	SURYAKANTA DASH	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
147	D- CONTC/43167/2024	ADV.	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
148	D- CRLMC/30206/2024	BIBEKANANDA MAHAPATRA	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. IIC number not correctly furnished at page no.3 para no.6.
149	D- BLAPL/30512/2024	SAKTI PRASAD DAS	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
150	D- ABLAPL/30406/2024	DOLAGOBINDA MOHAPATRA	2024-10- 05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Nomenclature not correct in sl.no.4 of affidavit.
151	D- CONTC/42719/2024	ADV.	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of district mentioned in address of the petitioner no.3 seems to be wrong 2. Each page of petition including affidavit not notarized
152	D-WP(C)/42751/2024	DEEPALI MAHAPATRA	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
153	D-WP(C)/42913/2024	SAIBRATA RATH	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
154	D- MACA/42958/2024	KAPILA CHARAN NAYAK	2024-10- 05	1-COURT FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 150 days 2. Court Fee Rs 2500/ payable.not paid 3. welfare fund of Rs 50/ not paid
155	D- CRLMP/30055/2024	RANJAN KUMAR NAYAK	2024-10- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

156	D-BLAPL/30419/2024	SAPAN KUMAR LENKA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C.fee Rs. 10/- to be paid on V.nama.
157	D-WP(C)/42943/2024	BIJAYA KUMAR BEHERA 1	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
158	D-WP(C)/42934/2024	BIJAYA KUMAR BEHERA 1	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
159	D-ABLAPL/30227/2024	PRANAB RANJAN CHHATOI	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Declaration not correct.
160	D-CRLMP/30310/2024	NIRANJAN PANDA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
161	D-WP(C)/42710/2024	SUBHADUTTA ROUTRAY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
162	D-WP(C)/42949/2024	BIJAYA KUMAR BEHERA 1	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
163	D-BLAPL/30450/2024	MANAS KUMAR CHAND	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
164	D-BLAPL/30409/2024	SURYAKANTA DWIBEDI	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 16 to 20 not neat.
165	D-CMP/43002/2024	SUSANTA KUMAR NAYAK	2024-10-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
166	D-BLAPL/30454/2024	MANAS KUMAR CHAND	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
167	D-CMP/43022/2024	NIRANJAN LENKA	2024-10-05	As per suit plaintiff no.1(c) not added as party in c .m .p .Year of suit not correctly mentioned in cause title and suit spelling is wrong .
168	D-BLAPL/30457/2024	MANAS KUMAR CHAND	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
169	D-BLAPL/30423/2024	DINESH CHANDRA RAY	2024-10-05	As per standing order no.3 dtd. 9-7-2024 the name of the prosecutrix/informant shall not be reflected in the petn, then S.R. will be made.
170	D-WP(C)/42950/2024	DEEPAK KUMAR MOHAPATRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT

				NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
171	D-BLAPL/30416/2024	SURYAKANTA DWIBEDI	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.10 and11 not properly scanned.Page nos .16 to 20 not neat.page no. 29 not available.
172	D-ABLAPL/30296/2024	RONIT GHOSH	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of the Adv not mentioned capital letter in the v.nama.
173	D-CMP/42742/2024	SOUMYA MISHRA	2024-10-05	C .S no .mentioned in cause title does not tally with c.s no .mentioned in prayer
174	D-BLAPL/30447/2024	TARA PRASAD MOHAPATRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
175	D-BLAPL/30421/2024	PRATIK DASH	2024-10-05	1. Dtd.13-2-2018 in suppl.charge sheet in annex.3, not tally with para-10 of petn. 2..Receipt Showing Serv.copy To cg not Filed. 3.Receipt Showing Serv.copy To CBI not Filed.
176	D-WP(C)/42669/2024	KUNAL KUMAR SWAIN	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
177	D-CRLMC/30265/2024	SURYAKANTA DWIBEDI	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
178	D-CRLMC/30272/2024	TIRTH KUMAR SAHU	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
179	D-MACA/42799/2024	PRAMOD KUMAR TRIPATHY	2024-10-05	1.Period of Delay 119 days
180	D-CMP/42983/2024	KOUSIK ANANDA GURU	2024-10-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
181	D-BLAPL/30429/2024	PRAVAT KUMAR NAYAK	2024-10-05	As per standing order no.3 dtd.9-7-2024 name of the prosecutrix / informant shall not be reflected in the petition , then S.R. will be made
182	D-CONTC/43266/2024	ADV.	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NOT ADDRESSED TO THE HONBLE COURT
183	D-BLAPL/30435/2024	AMLAN SHAKTI PAUL	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

184	D-ABLAPL/30422/2024	PRASANTA KUMAR SATAPATHY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
185	D-LAA/42843/2024	MOHENDRA KUMAR MOHAPATRO	2024-10-05	Requisites not filed
186	D-WP(C)/42989/2024	JAJATI KESHARI KHUNTIA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
187	D-BLAPL/30498/2024	SURAJ MOHANTY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date not furnished in para-3 of petn.in C.T. case. 2.Name of the counsel not capital in V.nama.
188	D-WP(C)/42725/2024	ARUN KUMAR ACHARYA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
189	D-WP(C)/42957/2024	BIJAYA KUMAR BEHERA 1	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Copy of the order dated 28.03.2024 mentioned in Annex-3 does not tally with the Index and averment-9 of the Writ Petition.
190	D-BLAPL/30501/2024	DEVASHIS PANDA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
191	D-CRLREV/30387/2024	ARIJEET MISHRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of petitioner differs from the age given at page 7 2.Pg.11 not legible.
192	D-ABLAPL/30413/2024	SURYAKANTA DWIBEDI	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Side of the page no. 10 not neatly legible.
193	D-CONTC/43268/2024	ADV.	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
194	D-WP(C)/42973/2024	SURYA MOHAPATRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
195	D-ABLAPL/30407/2024	JAGABANDHU SAHU	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
196	D-CMP/39454/2024	TUSAR KUMAR MISHRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
197	D-MACA/42993/2024	PRASANTA KUMAR MAHALI	2024-10-05	16-PETITION/APPEAL NOT IN TIME Period of Delay 28 days
198	D-BLAPL/30503/2024	UMA CHARAN MISHRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. side of the page nos. 13 , 28 ,29 are not neatly legible.
199	D-CRLMC/30131/2024	SUSANTA KUMAR TRIPATHY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Age of the petitioner no.7 not mentioned in cause title. 2. Page no.21 has repeated twice
200	D-WP(C)/42910/2024	BIJAYA KUMAR BEHERA 1	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
201	D-CRLMA/28771/2024		2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Net copy of order filed,certified copy of impugned order not filed. 2. Further SR shall be made after defect is removed
202	D-WP(C)/42981/2024	ADYASIDHI MISHRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Photocopy of Letter No934 in Annex-4 mentioned in the Book mark Index and Index does not tally with Annex-4.
203	D-BLAPL/30507/2024	UDIT RANJAN JENA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. provision not correct.
204	D-WP(C)/42869/2024	PRAVAT KUMAR PANDA	2024-10-05	.Receipt Showing Serv.copy To School and Mass Education not Filed.
205	D-CONTC/42661/2024	ADV.	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code Not indicated
206	D-WP(C)/42931/2024	SUNIL KUMAR SWAIN	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 30-OTHER DEFECT (IF ANY) 1.Correct nomenclature is CMP. 2.Annexure no.9 in paragraph no.21 in page no.9 of the writ petition c.s. no. is not correctly furnished. 3.Page no.14 and 99 is not neat and legible.

207	D- CONTC/43176/2024	ADV.	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
208	D-WP(C)/42321/2024	GYANA RANJAN SETHI	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
209	D-WP(C)/42697/2024	PRAFULLA KUMAR KAR	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure-5 wrongly stated in place of annexure-4
210	D-WP(C)/42752/2024	DEEPALI MAHAPATRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
211	D-WP(C)/43389/2024	DEBENDRA NARAYAN PATTANAIK	2024-10-05	1-COURT FEE IS DEFICIENT. D COURT FEE OF RS 54/ TO BE FILED
212	D- BLAPL/29230/2024	HAREKRUSHNA DASH	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Honble Court not tally with Rejection order and cause title.
213	D- ABLAPL/30513/2024	BHABANI SANKAR MISHRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
214	D- ABLAPL/30514/2024	DEBASIS SAHOO	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
215	D- ABLAPL/30375/2024	KSHIROD KUMAR PAHIL	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 not legible.
216	D-WP(C)/42473/2024	KUNAL KUMAR SWAIN	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. The reference certificate not stated in petition
217	D- BLAPL/30235/2024	ANKANN PANDA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of Rejection order not tally with Index.
218	D- ABLAPL/30479/2024	SAMBEET PATTANAYAK	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
219	D-WP(C)/42930/2024	BIJAYA KUMAR BEHERA 1	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
220	D-CMP/42841/2024	AKSHAYA KUMAR SAHOO	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED

				Age of petitioner in affidavit does not tally with age in cause title . 2.Petition not correctly addressed to Honorable Court
221	D-BLAPL/30239/2024	ASHOK KUMAR SAHOO	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Provision of law not correctly furnished.Paragraph not correctly mentioned.
222	D-CONTC/43248/2024	ADV.	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
223	D-CRLA/30194/2024	ASHOK KUMAR JENA	2024-10-05	This case related to sexual offence,the name of victim be deleted from the memo of appeal and put up for S.R. thereafter
224	D-ABLAPL/30384/2024	BIRAJA PRASAD NANDA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
225	D-WP(C)/42979/2024	ALOK KUMAR PANDA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annex.4 not correctly page marked as per the index.
226	D-ABLAPL/30518/2024	RAKESH RANJAN DASH	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
227	D-WP(C)/42978/2024	PRAHALLAD SAHU	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
228	D-ABLAPL/30449/2024	TARA PRASAD MOHAPATRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
229	D-WP(C)/42926/2024	BIJAYA KUMAR BEHERA 1	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.L.T.I of deponent in affidavit is not attested
230	D-WP(C)/42980/2024	ALOK KUMAR PANDA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
231	D-CONTC/43197/2024	ADV.	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
232	D-ABLAPL/30524/2024	DEEPAK RANJAN PARIDA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
233	D-WP(C)/42738/2024	PRABODHA CHANDRA NAYAK	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
234	D-WP(C)/42698/2024	KISHORE KUMAR MISHRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
235	D-ABLAPL/30478/2024	VIVASWAT MOHAPATRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 13 and 14 not neat.
236	D-CRLMC/30172/2024	JUGALA KISHORE PANDA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
237	D-WP(C)/42783/2024	MANAS RANJAN KHATUA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
238	D-ABLAPL/30528/2024	GOURI KUMAR RATH	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
239	D-WP(C)/42928/2024	BHABANI SANKAR TRIPATHY (1)	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
240	D-WP(C)/42743/2024	PRAKASH CHANDRA DASH	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
241	D-BLAPL/30490/2024	JAYANTA KUMAR MAJHI	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
242	D-WP(C)/42929/2024	BIJAYA KUMAR BEHERA 1	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
243	D-WP(C)/42756/2024	DEEPALI MAHAPATRA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
244	D-WP(C)/42946/2024	PAMI RATH	2024-10-05	1. All Annexures not attested by the Advocate
245	D-ABLAPL/30527/2024	JAJATI KESHARI KHUNTIA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
246	D-WP(C)/43183/2024	SOUMYA JYOTI BISWAL	2024-10-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
247	D-WP(C)/42881/2024	ARJUNA CHARANA BEHERA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
248	D-WP(C)/42765/2024	JUGALA KISHORE PANDA	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
249	D-WP(C)/42696/2024	BRAHMANANDA TRIPATHY	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page no-17 not marked in annexure-1,page no-39 marked as twice
250	D-WP(C)/42796/2024	GOPINATH SETHI	2024-10-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 05-10-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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